



SUPREME COURT OF INDIA

The Supreme Court Collegium has recommended the name of Mr Justice Siddaiah Rachaiah, Additional Judge, High Court of Karnataka for appointment as a Permanent Judge of that High Court in the following terms:

On 06 August 2024, the Collegium of the High Court of Karnataka unanimously recommended the name of Mr Justice Siddaiah Rachaiah, Additional Judge, High Court of Karnataka for appointment as a Permanent Judge of that High Court.

As the views of the Chief Minister and the Governor of the State of Karnataka have not been received, the Department of Justice has forwarded the above recommendation by invoking para 14 of the Memorandum of Procedure which provides that if the comments of the State Constitutional authorities are not received within the prescribed time-frame, it should be presumed by the Minister of Law and Justice that the Governor and the Chief Minister have nothing to add to the proposal and proceed accordingly.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who are conversant with the affairs of the High



Court of Karnataka with a view to ascertain the fitness and suitability of Mr Justice Siddaiah Rachaiah for being appointed as a Permanent Judge.

A Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium has assessed the judgments of Mr Justice Siddaiah Rachaiah.

With a view to assess the merit and suitability of Mr Justice Siddaiah Rachaiah, Additional Judge for appointment as a Permanent Judge, the Collegium has scrutinized and evaluated the material placed on record, including the opinion of the consultee-Judges and the reports of the Judgment Assessment Committee.

Bearing in mind all aspects of the above proposal, the Collegium is of the considered view that Mr Justice Siddaiah Rachaiah is suitable for appointment as a Permanent Judge of the High Court of Karnataka.

In view of the above, the Collegium resolves to recommend that Mr Justice Siddaiah Rachaiah be appointed as a Permanent Judge of the High Court of Karnataka against the existing vacancy.



The above recommendation may be processed expeditiously as the term of Mr Justice Siddaiah Rachaiah as an Additional Judge is going to expire on 7 November 2024.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

15 October 2024